Declaration of Assets and Liabilities

So (est)

KUMARI CHANCHALA , daughter of SHRI SURENDRA RAJAK ,

Aged 36 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT,

PATNA and presently working as **RESEARCH/REFERENCE ASSISTANT** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

19/2/25

9

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs 4000/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 1,75,000/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	Rs 1,89,218/-ii ELSS, SHARE IN PMC HINDI- RS 1,25,000/-	nNIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Rs 3,15,000/- FD in SBI and post office TERM INSURANCE- 36,803/-year Rs 2,31,000/- IN PPF		NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	MARUTI DEZIRE	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Rumari chanchalo

YEAR 2025

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	HILALPUR, HAJIPUR (1900 Sq FEET) (RS14,04,00 0/-)	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL .	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL .	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Kumari Chanchala 17/02/25

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO BAGPC3103D ACK.NO-674265540120724 A.Y 2024-2025	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. **Personal Detail**

GPF/CPF/PRAN No.	110134059035	
Gender	:- F (M/F)	
Date of Birth	:- 1 5 0 2 1 9 8 7 (DD/MM	I/YYYY
Class/Group	:- B (A/B/C)	
Cadre	BIHAR LEGISLETIVE ASSEMBLY SECRETARIAT	
Home District	:- SAMASTIPUR	
I hereby d	leclare that the above details are true to the best of my know	ledge

and belief.

Signature ... Kumari... chanchala...

Place:.PATNA Date: 17/02/25

Name of Employee: KUMARI CHANCHALA Designation RESEARCH/REF ASSISTANT Department:..Bihar Legislative Assembly LIBRARY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.